

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/276/ (IB)/2017
NAME OF THE PETITIONER(S) : BHANSALI ENGINEERING POLYMERS LTD
NAME OF THE RESPONDENT(S) : SURYODAYA PLASTICS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. H: MANOJIN

Counsel For Petitioner

H. Manojin

ORDER

Counsel for the petitioner present. This matter has been transferred from the Hon'ble High Court of Madras vide notification No. GSR 1119(E) dated 07.12.2017 issued by the Ministry of Corporate Affairs. While making the submissions, Counsel for petitioner stated that he has not filed the affidavit and bank statement as per Sec. 9(3) (b) & (c) and other required statutory formalities to be complied as per the provisions of the IB Code, 2016. In view of the notification dated 29.6.2017 issued by the Ministry of Corporate Affairs, the matter stands abated.

- Sel -
K Anantha Padmanabha Swamy
Member (Judicial)

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